

represent. The discipline of geography is represented by Prof. M. Shaf. Economics including Commerce is represented by Prof. Balwanth Reddy, Prof. D. M. Nanjundappa and Prof. M. Datta Chaudhary. Of the six members representing the Government on the Indian Council of Social Science Research only five are in position at present. There is thus one vacancy and it is possible that Law may soon find a place when this vacancy is filled.

In the case of the Indo-U.S. Sub-Commission on Education and Culture, the membership is decided, as already stated in reply to part (a) above, before each meeting, having regard to the functional needs and the agenda for that meeting.

(d) The earliest date by which the vacancies in the present membership of the University Grants Commission are due to occur is the 20th January, 1979. The question of announcing the new members of the Commission does not arise at present.

Type IV Quarters in D.I.Z. are allotted to Ministerial Staff

4555. SHRI MAHI LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) number of type IV quarters in D.I.Z. area, square-wise, allotted to the personal staff of the Minister and Chief Ministers of the previous Government who were taken on deputation from lower category of posts during Emergency without considering their entitlement of accommodation;

(b) if so, the number of such allottees square-wise who are not now entitled for type IV accommodation as a result of change of Government and their subsequent reversion to their lower posts in their parent office; and

(c) whether Government propose to arrange for vacation of Type IV accommodation from such officials and allotting them their entitled type (type II or III as the case may be) at an early date so that persons awaiting type IV accommodation for long may get their entitled type of quarters?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Nil.

(b) and (c). Does not arise.

Amendment to North Eastern Hill University Act.

4556. SHRI P. A. SANGMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the 'Assam Tribune' on 26th July, 1978 under the caption 'Amendment to NEHU Act suggested'; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The suggestions received from the Chief Minister, Meghalaya as also the Government of Mizoram for amendment of certain provisions of the North-Eastern Hill University Act would be discussed with the State Government/Union Territory Administration.

Units licensed to manufacture malted Milk

4557. SHRI KIRIT BIKRAM DEV BURMAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of units licensed to manufacture malted milk giving the details of their licensed capacity and their production during the last three years, year-wise;